

DIVISION BENCH

ITEM NO.164

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

**CA No.03/2022, CA No.04/2022, IA No.344/2020, IA No.12/2022 &
IA No.13/2022 IN CP No.231/ALD/2020**

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 2nd May, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	HARSH AZAD & ANR V/S ZILLIOUS SOLUTIONS PVT LTD & ORS
UNDER SECTION	241/242 OF COMPANIES ACT 2013

THROUGH PHYSICAL/VIRTUAL HEARING:

ORDER

Due to paucity of time, the matter could not be taken up, hence adjourned to 4th July, 2024.

**-Sd-
(Court Officer)**

2nd May, 2024

*Avaneesh Kumar Singh
(Stenographer)*